

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-156/2007/ 60 /A**

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri A.M. Md. Mahiuddin,  
District & Sessions Judge (I/C)  
cum Chief Judicial Magistrate, Baksa,  
Mushalpur.

Dated Guwahati the 8<sup>th</sup> January 2019.

Sub: **Casual Leave and station Leave permission.**

Ref:- Your letter No. DJ/BAK/4133(B)/18/E, dtd. 27.12.2018,

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 31.12.2018 along with station leave permission w.e.f. the morning of 30.12.2018 till the morning of 02.01.2019, has been granted/~~rejected~~.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

